Shri K. K. Basu: May I know whether there has been any case reported by the Government Inspector about the authorities not following the directions or the rules under the Mines Act?

Shri Abid Ali: If the managers or the persons in charge of mines do not follow the regulations, they are prosecuted.

## IMPORT OF SUGAR

\*1685. Shri Jhulan Sinha: Will the Minister of Food and Agriculture be pleased to state the basis on which the quantity of sugar for import during the year 1953-54 has been fixed?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): The quantity of sugar to be imported during the year 1953-54 will depend on carry-over stocks with factories, production during the current season and the estimated requirements during the same period.

Shri Jhulan Sinha: May I know if the slowly and steadily rising prices of sugar have come to the notice of Government and if they have created conditions where the entire import policy of the Government requires revision and reconsideration?

Shri M. V. Krishnappa: There is no such abnormal rise of sugar prices. Under decontrol there may be slight fluctuations. But there won't be any room for the prices to rise high, because we have enough of stocks unreleased in our factories and under our import programme we have a lot of sugar. There is no room for us to revise the import programme in view of any abnormal rise in price. As I said, there will be slight fluctuations in price under decontrol.

**Shri Jhulan Sinha:** May I know the rate of rise in the price of sugar from the beginning to the end of the year? Are Government in possession of the figures?

Shri M. V. Krishnappa: Yes, I have got the figures for the last two years. In Calcutta in 1953 November it was Rs. 28-8-0, in December Rs. 28-8-0, in January 1954 Rs. 30, in February Rs. 30, and again in March almost the same price. There is no abnormal rise in the prices.

**Shri Bogawat:** Is it a fact that there is rise in the price of sugar owing to forward market transactions and also owing to factory owners not releasing sugar to the market?

Shri M. V. Krishnappa: Earlier I have said in reply to Shri Sinha that we have asked the factories to release the sugar, and in case they fail to sell the sugar that we have allotted to be released within two months, we are going to requisition those stocks and sell them in the open market.

श्री राघे लाल व्यास: में यह जानना चाहता हूं कि जब भारत में शकर की पैदावार कम यी उस समय कभी बाहर से शकर नहीं मंगायी गयी मौर अब जब कि शकर की पैदावार बढ़ गयी है तो गवर्नमेंट ने क्यों बाहर से शकर मंगाकर यहां का रुपया बाहर भेजना शुरू किया है ?

भी एम॰ दी॰ इत्त्वण्पाः लोगों ने डीकंट्रोल होने पर बहुत ज्यादा खाना शुरू किया है ।

CENTRAL CO-OPERATIVE MARKETING DEVELOPMENT BOARD

\*1686. Shri Bibhuti Mishra: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government propose to set up a Central Cooperative Marketing Development Board; and

(b) if so, when?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) A proposal in this connection is under consideration.

(b) Does not arise.

श्री विभूति मिम्म : यह प्रपोजल सरकार कब तक काम में लावेगी ?